

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017**

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwani

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Ms. Divya Chaturvedi
Mr. Prateek Gupta for R-2

Ms. Mandakini Ghosh for R-3

Mr. Altaf Mansoor for R-4

Mr. Puneet Chandra for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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